

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4495  
ANSWERED ON:24.04.2000  
ATTACK BY WILD ANIMALS  
DHANI RAM SHANDIL

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government are aware of increasing attacks by wild animals resulting in death of human beings;
- (b) if so, whether it is proposed to pay compensation to the families of victims of such attacks;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR ENVIRONMENT & FORESTS

(SHRI BABU LAL MARANDI)

- (a) Wild animals particularly those outside the national parks and sanctuaries are known to cause injury and death to human beings.
- (b)&(c) The Government of India has decided to pay Rs. 1 lakh as ex-gratia payment in cases of death or permanent incapacitation of any person by a wild animal. The compensation in cases of grievous injuries is 1/3rd of Rs. 1 lakh.
- (d) Does not arise.